Election Matter
Time Bound

F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

*****

New Delhi, the 20th October, 2017

To,

All Chief Commissioners/Director Generals in CBEC.

Subject: General Election to the Legislative Assembly of Himachal Pradesh, 2017 - List of Expenditure Observers – Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/DO/EEM/Exp.Obs/EEPS/2017/Vol.1/127 dated 18.10.2017 forwarded therewith a list of 10 officers, who have been deployed as Expenditure Observers on the above mentioned General Elections.

2. Chief Commissioners are requested that the officers under their control may be intimated accordingly.

Yours faithfully,

(S.A. Ansari)

Under Secretary to the Government of India
011-2095529

Encl. as above

Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Mukesh Kumar, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(Under Secretary to the Government of India
011-2095529)
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Himachal Pradesh, 2017—List of Expenditure Observers – Reg.

Sir,

I am directed to refer to the Commission’s letters of even number dated 12.10.2017 & 13.10.2017 and to state that the Commission has deployed 10 IRS(C&CE) Officers as Expenditure Observer in the General Elections to the Legislative Assembly of Himachal Pradesh, 2017 as per the list enclosed herewith. You are requested to intimate their respective controlling offices accordingly.

Yours faithfully,

(MUKESH KUMAR)
UNDER SECRETARY